- (d) Out of 49 sites where communication has to be provided, 40 have been connected by communication network, 9 are under progress.
 - (e) and (f) No guideline has been issued by Cabinet Secretariat in this regard.

Expenditure for opening and closing ceremony of CWG-2010

2103. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the budget for the opening and closing ceremony for CWG-2010 and how this compares to the budget for the opening and closing ceremonies of the Asian Games, 1951 and the Asian Games, 1982;
- (b) the component elements of the budgeted expenditure for these events, including the payments being made to Bollywood stars participating in the events; and
- (c) the payment, if any, made to Pandit Ravi Shankar for his famed welcome song to the Asian Games, 1982. "Swagatham, Shubha, Swagatham"?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) The budget for the Ceremonies for the Commonwealth Games Delhi 2010 is Rs.106 crores, which has been enhanced to Rs.300 crores. The component elements of the budgeted amount for the events are as under:

- (i) Airfare, accommodation & hospitality
- (ii) Ceremonies conduct
- (iii) Finance & Legal
- (iv) Information Technology
- (v) Material and equipment
- (vi) Professional fee
- (vii) Conduct of cultural events & countdown
- (viii) Salaries and wages.

Shri A.R. Rahman, who has composed the Theme Song will be participating in the Opening Ceremony. Contract value of Shri A.R. Rahman is Rs.5,55,91,200 including Service Tax.

Records pertaining to the Asian Games, 1951 are not available. As regards 1982 Asian Games Ceremonials, including Opening and Closing Ceremonies and the Hymn, resources of the Ministry of Defence were utilized. A budget provision of Rs.44.90 lakhs was also sanctioned by Ministry of Education and Culture for which also Ministry of Defence continued to exercise financial control. Ministry of Defence have informed that the information sought is 28 years old and no records are available with them.

Unfair treatment to hockey team on return to country

2104. SHRI RAJKUMAR DHOOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is fact that when Indian hockey team returned to India on 17th May, 2010 after wining international trophy, no officials were present at the airport to receive/welcome them;
 - (b) if so, the details thereof; and
- (c) the reasons why normal courtesies were not extended to players of national game of India?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No, Sir. The Indian Hockey Team returned from Malaysia on 17th May, 2010 after winning the 19th Sultan Azlan Shah Cup Hockey Tournament and was received at the Indira Gandhi International Airport, New Delhi by the officials of the Hockey India.

(c) Normal courtesies were extended to the team at the arrival hall of the Indira Gandhi International Airport, New Delhi.

Separate sports law

2105. SHRI MAHENDRA MOHAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the eminent sports experts have urged the Union Government to enact a separate sports law;